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title: The Minister of Finance, Minister of Corporate Affairs and Minister of Information And Broadcasting laid a statement regarding Status of implementation of the recommendations contained in the 3rd Report & 38th Report of the Standing Committee on Finance.

THE MINISTER OF FINANCE, MINISTER OF CORPORATE AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI ARUN JAITLEY):
I beg to lay a statement regarding the status of implementation of the recommendations contained in the 3rd Report of the Standing Committee on Finance on Demands for Grants (2014-15), pertaining to the Department of Revenue, Ministry of Finance.

(b) Status of implementation of the recommendations contained in the 38th Report of the Standing Committee on Finance on 'Tax Assessment/Exemptions and related matter concerning IPL/BCCI, pertaining to the Department of Revenue, Ministry of Finance.*

THE MINISTER OF FINANCE, MINISTER OF CORPORATE AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI ARUN JAITLEY):
I beg to lay a statement regarding the status of implementation of the recommendations contained in the 38th Report of the Standing Committee on Finance on 'Tax Assessment/Exemptions and related matter concerning IPL/BCCI, pertaining to the Department of Revenue, Ministry of Finance.
...(Interruptions)

Madam, I may just clarify for the benefit of Members that at Item No. 2A what I have laid down is the Mid-Term Economic Analysis for the year 2015-2016.

...(Interruptions)

માનનીય અધ્યક્ષ : મૈને ઉસે ગોતા થાયાં

â€œ(લાલઘાત)

12.04 1/2 hours